

grated watershed management projects in catchments of flood prone rivers are under execution covering 200 watersheds in eight catchments. A special programme of conservation and afforestation in the desert areas has been taken up to tackle soil-erosion.

- (v) The air and water pollution is controlled through rigorous implementation of the Air (Prevention and Control of Pollution) Act, 1981, the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. Standards for discharge of environmental pollutants are set and enforced by the implementing agencies.

Rehabilitation of Small Scale Industries

3707. SHRI R.S. MANE: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have recently announced a scheme to rehabilitate small scale industries which are sick; and
- (b) the steps being taken to provide an organisation to look into the needs of sick medium sized industrial units?

THE MINISTER OF STATE TO THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Reserve Bank of India (RBI) have issued guidelines to the commercial banks in the month of February, 1987 regarding rehabilitation of sick units in the small scale sector. Government have also issued a revised Margin Money Scheme for revival of potentially viable sick small scale units.

(b) The various financial institutions and commercial banks are supposed to meet the genuine credit requirements of the sick medium scale units in their portfolio and

prepare suitable rehabilitation packages, on the merits of each case, as considered necessary in the case of potentially viable sick units. Government have also set up a Board for Industrial and Financial Reconstruction to take various measures pertaining to the sick industrial companies falling within the purview of the Sick Industrial Companies (Special Provisions) Act, 1985.

Seizure of Gold in Airports In July 1987

3708. SHRI G.S. BASAVARAJU:
SHRI R.N. NANJE GOWDA:

Will the Minister of FINANCE be pleased to state:

- (a) whether Rs. 80 lakh worth of gold was seized by Directorate of Revenue Intelligence on July 17, 1987;
- (b) if so, details thereof;
- (c) whether due to the intensive security, unprecedented quantity of gold in different raids was seized in various airports during the month of July, 1987;
- (d) if so, the total quantity of gold seized in July, 1987 and the action taken against those who were held;
- (e) whether any foreigners are also involved in this gold smuggling to India; and
- (f) if so, action taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). On 16th July, 1987, the Officers of Directorate of Revenue Intelligence, Delhi intercepted one Rajendra Prasad Khanna @ Pappu of 18 Rameshwar Nagar, Azadpur, New Delhi and searched his residential premises and scooter No. DEU-9348. As a result, 225 foreign marked gold biscuits of 10 tolas each collectively weighting about 26 Kgs. valued at approxi-